

Title: The Secretary-General of Lok Sabha received the message from the Secretary-General of Rajya Sabha regarding passing of the All India Institute of Medical Sciences (Amendment) Bill, 2000 and laid the bill on the Table.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the All-India Institute of Medical Sciences (Amendment) Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 2000."

2. Sir, I lay on the Table the All-India Institute of Medical Sciences (Amendment) Bill, 2000 as passed by the Rajya Sabha on the 3rd August, 2000.
